

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 366**  
TO BE ANSWERED ON 25.02.2016

**SPECIAL SOLAR ZONES**

366. SHRI B.VINOD KUMAR:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has formulated/proposes to formulate a policy for creation of special solar zones across the country having an area of atleast 100 sq.km;
- (b) if so, the details thereof;
- (c) whether the Government has requested the State Governments to identify areas for setting up such zones; and
- (d) if so, the response of the State Governments thereto and the status of identification of such land by the latter, State/UT-wise?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

**(a)&(b):** Yes, Madam. The Ministry of New and Renewable Energy (MNRE) is formulating a scheme for development of solar zones in the country. Through this scheme, the Government aims to set up solar zones having good solar insolation and having government or privately owned waste land, uncultivable or fallow land in one or more than one patches where solar power projects can be installed.

**(c)&(d):** The Government has requested all the State Governments to identify solar zones in respective States. The MNRE has received response from the State of Rajasthan Only. States will further be requested to submit proposals after formulation of the scheme.

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